

**STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS  
FOR THE MONTH OF JANUARY 2019 TO AUGUST 2020**

SL. NO.	NAME OF THE DISTRICT	NAME OF THE COURT	MONTHS	INSTITUTION			DISPOSAL			PENDENCY
				OPENING BALANCE	FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	
1	Bengaluru City	LXXXII Additional City Civil & Sessions Judge	January-2019	0	17	364	3	0	0	<b>378</b>
			February-2019	378	65	257	9	0	0	<b>691</b>
			March-2019	691	95	627*	31	627*	0	<b>755</b>
			April-2019	755	60	45	36	0	0	<b>824</b>
			May-2019	824	14	5	5	0	0	<b>838</b>
			June-2019	838	60	4	42	0	0	<b>860</b>
			July-2019	860	82	0	72	0	0	<b>870</b>
			August-2019	870	59	17	48	0	0	<b>898</b>
			September-2019	898	50	6	39	0	0	<b>915</b>
			October-2019	915	92	6	46	0	0	<b>967</b>
			November-2019	967	23	9	36	80	0	<b>883</b>
			December-2019	883	29	10	28	261	0	<b>633</b>
			January-2020	633	35	2	29	0	106	<b>535</b>
			February-2020	535	29	9	24	13	0	<b>536</b>
			March-2020	536	41	5	13	3	0	<b>566</b>
			April-2020	566	0	0	0	0	0	<b>566</b>
			May-2020	566	0	0	7	0	0	<b>559</b>
			June-2020	559	36	Rs-2+Tr-1	9	0	0	<b>589</b>
			July-2020	589	14	0	3	0	0	<b>600</b>
			August-2020	600	35	1199	7	0	0	<b>1827</b>

**Note : \* In the month of March-2019, the number of cases shown are due to change of Nomanclature**

SL. NO.	NAME OF THE DISTRICT	NAME OF THE COURT	MONTHS	INSTITUTION			DISPOSAL			PENDENCY
				OPENING BALANCE	FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	
1	Bengaluru City	LXXXIII Additional City Civil & Sessions Judge	January-2019	0	3	0	0	0	0	<b>3</b>
			February-2019	3	27	0	0	0	0	<b>30</b>
			March-2019	30	1	25	0	0	0	<b>56</b>
			April-2019	56	4	13	3	0	0	<b>70</b>
			May-2019	70	1	11	0	0	0	<b>82</b>
			June-2019	82	4	10	3	0	0	<b>93</b>
			July-2019	93	7	4	2	0	0	<b>102</b>
			August-2019	102	5	6	10	0	0	<b>103</b>
			September-2019	103	6	6	9	0	0	<b>106</b>
			October-2019	106	11	0	6	0	0	<b>111</b>
			November-2019	111	37	78	49	0	0	<b>177</b>
			December-2019	177	61	261	69	0	0	<b>430</b>
			January-2020	430	73	106	22	0	14	<b>573</b>
			February-2020	573	39	18	24	2	0	<b>604</b>
			March-2020	604	31	0	12	0	0	<b>623</b>
			April-2020	623	0	0	0	0	0	<b>623</b>
			May-2020	623	0	0	0	0	1	<b>622</b>
			June-2020	622	33	Rs-11+Tr-1	13	0	0	<b>654</b>
			July-2020	654	9	0	2	0	0	<b>661</b>
			August-2020	661	21	1295	16	1	0	<b>1960</b>

SL. NO.	NAME OF THE DISTRICT	NAME OF THE COURT	MONTHS	INSTITUTION			DISPOSAL			PENDENCY
				OPENING BALANCE	FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	
2	Ballari	IV Additional District & Sessions Judge (Commercial Court), Ballari	January-2019	0	0	47	0	0	0	<b>47</b>
			February-2019	47	0	91	65	0	0	<b>73</b>
			March-2019	73	0	167	35	0	0	<b>205</b>
			April-2019	205	25	31	26	0	0	<b>235</b>
			May-2019	235	1	15	0	0	0	<b>251</b>
			June-2019	251	88	16	20	0	0	<b>335</b>
			July-2019	335	121	8	33	0	0	<b>431</b>
			August-2019	431	71	11	19	0	0	<b>494</b>
			September-2019	494	37	12	25	0	0	<b>518</b>
			October-2019	518	14	11	23	0	0	<b>520</b>
			November-2019	520	13	6	33	76	0	<b>430</b>
			December-2019	430	2	0	40	39	0	<b>353</b>
			January-2020	353	12	2	17	2	0	<b>348</b>
			February-2020	348	31	2	10	1	0	<b>370</b>
			March-2020	370	15	3	12	0	0	<b>376</b>
			April-2020	376	0	0	0	0	0	<b>376 (308 Cases are EP Cases)</b>
			May-2020	376	1	0	0	0	0	<b>377 (308 Cases are EP Cases)</b>
			June-2020	377	9	3	2	1	0	<b>386 (309 Cases are EP Cases)</b>
			July-2020	386	8	5	4	0	0	<b>395 (311 Cases are EP Cases)</b>
August-2020	395	8	58	5	0	0	<b>456 (316 Cases are EP Cases)</b>			

**STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF JUNE-2020.**

**ANNEXURE-A**

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING BALANCE	INSTITUTION FOR THE MONTH OF JUNE		DISPOSAL FOR THE MONTH OF JUNE				PENDENCY AS ON 01.07.2020	Average No. of days taken to decide the case
				FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	* DATA CLEARANCE		
1	High Court of Karnataka		43	6	0	2	0	0	0	47	26 days

**\*Note: Data Clearance column has been added, as per the statement received by the Board branch in Principal Bench High Court of Karnataka**

**DISTRICT JUDICIARY**

1	BENGALURU CITY	LXXXII Addl.City Civil and Sesions Judge, Bengaluru City.	559	36	Rs-2 + Tr-1	9	0	0	0	589	5 months 6 day
		LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.	622	33	Rs-11 + Tr-1	13	0	0	0	654	2 years 7 months 16 days
		LII Addl. City Civil and Sessions Judge, Bengaluru City.	0	0	0	0	0	0	0	0	-
2	BAGALKOT	Prl.District & Sessions Court Bagalkot	23	2	0	0	0	0	0	25	-
3	BELAGAVI	Prl.District & Sessions Court, Belagavi	44	1	23	1	0	0	0	67	6 months 21 days
4	BALLARI	Prl. District and Sessions Judge, Ballari.	0	0	0	0	0	0	0	0	-
		IV Addl. District & Sessions Judge, (Commercial Court), BALLARI	377	9	3	2	1	0	0	386 (309 cases are EP cases)	5 years 9 months 6days
5	BENGALURU RURAL	I Addl. District & Sessions Judge, Bengaluru Rural	145	0	0	0	0	0	0	145	-
6	BIDAR	Prl.District & Sessions Court, Bidar	720	21	11	1	0	0	0	751	7 days

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING BALANCE	INSTITUTION FOR THE MONTH OF JUNE		DISPOSAL FOR THE MONTH OF JUNE				PENDENCY AS ON 01.07.2020	Average No. of days taken to decide the case
				FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	* DATA CLEARANCE		
7	CHAMARAJANAGAR	Prl.District & Sessions Court, Chamarajanagara	4	0	0	0	0	0	0	4	-
8	CHIKKABALLAPURA	Prl. District and Sessions Judge, Chikkaballapura	0	0	0	0	0	0	0	0	-
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	61	13	1	0	0	0	0	75	-
10	CHITRADURGA	Prl.District & Sessions Court, Chitradurga	2	0	0	0	0	0	0	2	-
11	DAKSHINA KANNADA	I.Addl.District & Sessions Judge, D.K, Mangaluru	537	61	1	0	0	0	0	599	-
		IV.Addl.District & Sessions Judge, D.K, Mangaluru	644	25	21	2	2	0	0	686	10 months 8 days
12	DAVANAGERE	Prl.District & Sessions Judge, Davangere	69	6	113	0	0	0	0	188	-
13	DHARWAD	Prl. District & Sessions Court, Commercial Court	184	41	0	0	0	0	0	225	-
14	GADAG	Addl. District & Sessions Court, Gadag	51	10	0	0	0	0	0	61	-
15	HASSAN	Prl.District & Sessions Judge, Hassan	73	174	0	1	0	0	0	246	2 months 2 days
16	HAVERI	Prl.District and Sessions Court Haveri	15	17	1	0	0	0	0	33	-
17	KALABURAGI	Prl District judge, Commercial Court Kalaburagi	33	0	2	0	0	0	0	35	-
18	KODAGU	I Addl. District & Sessions Judge	31	3	0	0	0	0	0	34	-
19	KOLAR	Prl.District & Sessions Judge, Kolar	56	7	7	0	0	0	0	70	-

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING BALANCE	INSTITUTION FOR THE MONTH OF JUNE		DISPOSAL FOR THE MONTH OF JUNE				PENDENCY AS ON 01.07.2020	Average No. of days taken to decide the case
				FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	* DATA CLEARANCE		
20	KOPPAL	Prl. Dist. & Sessions Court, Koppal	10	0	0	0	0	0	0	10	-
21	MANDYA	Prl. District & Sessions Judge, Mandya	5	17	0	0	0	0	0	22	-
22	MYSURU	Prl.District & Sessions Court, Mysuru	3	9	0	0	0	0	0	12	-
		II Addl. District & Sessions Court, Mysuru	175	36	0	0	0	0	0	211	-
23	RAICHUR	Prl.District & Sessions Court, Raichur	6	0	0	0	0	0	0	6	-
24	RAMANAGARA	Prl.District & Sessions Court	1	0	0	0	0	0	0	1	-
25	SHIVAMOGGA	Prl.District & Sessions Court, Shivamogga.	16	11	0	0	0	9	0	18	-
		II Addl.District & Sessions Court, Shivamogga.	7	4	0	0	0	0	0	11	-
		III Addl.District & Sessions Court, Shivamogga.	12	5	0	0	0	0	0	17	-
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	1	0	0	0	0	0	0	1	-
26	TUMAKURU	I Addl.District & Sessions Court, Tumakuru	12	5	0	0	0	0	0	17	-
		II Addl.District & Sessions Court, Tumakuru	9	5	0	0	0	0	0	14	-

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING BALANCE	INSTITUTION FOR THE MONTH OF JUNE		DISPOSAL FOR THE MONTH OF JUNE				PENDENCY AS ON 01.07.2020	Average No. of days taken to decide the case
				FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	* DATA CLEARANCE		
		VI Addl. District & Sessions Court, Tumakuru	10	6	0	0	0	0	0	16	-
27	UDUPI	Prl. District & Sessions Court	11	0	0	0	0	0	0	11	-
28	UTTARA KANNADA	Prl. District Court. Karwar	21	0	0	0	0	0	0	21	-
29	VIJAYAPURA	I Addl. Dist. & Sessions Judge, Vijayapur	3	0	0	0	0	0	0	3	-
		II Addl. Dist. & Sessions Judge, Vijayapur	4	0	0	0	0	0	0	4	-
		III Addl. Dist. & Sessions Judge, Vijayapur	3	0	0	0	0	0	0	3	-
		IV Addl. Dist. & Sessions Judge, Vijayapur	3	0	0	0	0	0	0	3	-
30	YADGIR	Prl. District & Sessions Court, Yadgir	5	0	0	0	0	0	0	5	-
<b>Total</b>			<b>4567</b>	<b>557</b>	<b>198</b>	<b>29</b>	<b>3</b>	<b>9</b>	<b>0</b>	<b>5281</b>	<b>1 Year 5 months 27 days</b>

**STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF July-2020.**

**ANNEXURE-A**

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING BALANCE	INSTITUTION FOR THE MONTH OF JULY		DISPOSAL FOR THE MONTH OF JULY				PENDENCY AS ON 01.08.2020	Average No. of days taken to decide the case
				FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	* DATA CLEARANCE		
1	High Court of Karnataka		47	6	0	0	0	0	5	48	-

**\*Note: Data Clearance column has been added, as per the statement received by the Board branch in Principal Bench High Court of Karnataka**

**DISTRICT JUDICIARY**

1	BENGALURU CITY	LXXXII Addl.City Civil and Sessions Judge, Bengaluru City.	589	14	0	3	0	0	0	600	10 days
		LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.	654	9	0	2	0	0	0	661	2 months 29 days
		LII Addl. City Civil and Sessions Judge, Bengaluru City.	0	0	0	0	0	0	0	0	-
2	BAGALKOT	Prl.District & Sessions Court Bagalkot	25	28	0	1	0	0	0	52	25 days
3	BELAGAVI	Prl.District & Sessions Court, Belagavi	67	0	3	0	0	0	0	70	-
4	BALLARI	Prl. District and Sessions Judge, Ballari.	0	0	0	0	0	0	0	0	-
		IV Addl. District & Sessions Judge, (Commercial Court), BALLARI	386	8	5	4	0	0	0	395(311 Cases are EP cases)	4 months 5 days
5	BENGALURU RURAL	I Addl. District & Sessions Judge, Bengaluru Rural	145	0	0	0	0	0	0	145	-
6	BIDAR	Prl.District & Sessions Court, Bidar	751	23	3	9	0	0	0	768	26 days





SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING BALANCE	INSTITUTION FOR THE MONTH OF JULY		DISPOSAL FOR THE MONTH OF JULY				PENDENCY AS ON 01.08.2020	Average No. of days taken to decide the case
				FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	* DATA CLEARANCE		
22	MYSURU	PrI.District & Sessions Court, Mysuru	12	0	0	0	0	0	0	12	-
		II Adl. District & Sessions Court, Mysuru	211	16	0	1	0	0	0	226	1 year 1 month 27
23	RAICHUR	PrI.District & Sessions Court, Raichur	6	0	0	0	0	0	0	6	-
24	RAMANAGARA	PrI.District & Sessions Court	1	1	0	0	0	0	0	2	-
25	SHIVAMOGGA	PrI.District & Sessions Court, Shivamogga.	18	10	0	0	0	10	0	18	-
		II Adl.District & Sessions Court, Shivamogga.	11	4	0	0	0	0	0	15	-
		III Adl.District & Sessions Court, Shivamogga.	17	6	0	1	0	0	0	22	5 months 9 days
		V Adl.District & Sessions Court, Shivamogga (sitting at Sagar)	1	0	0	0	0	0	0	1	-
26	TUMAKURU	I Adl.District & Sessions Court, Tumakuru	17	3	0	0	0	0	0	20	-
		II Adl.District & Sessions Court, Tumakuru	14	5	0	0	0	0	0	19	-
		VI Adl.District & Sessions Court, Tumakuru	16	6	0	0	0	0	0	22	-
27	UDUPI	PrI.District & Sessions Court	11	5	0	0	0	0	0	16	-
28	UTTARA KANNADA	PrI. District Court. Karwar	21	0	0	0	0	0	0	21	-
		I Adl. Dist. & Sessions Judge, Vijayapur	3	2	0	0	0	0	0	5	-

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING BALANCE	INSTITUTION FOR THE MONTH OF JULY		DISPOSAL FOR THE MONTH OF JULY				PENDENCY AS ON 01.08.2020	Average No. of days taken to decide the case
				FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	* DATA CLEARANCE		
29	VIJAYAPURA	II Addl. Dist. & Sessions Judge, Vijayapur	4	2	0	0	0	0	0	6	-
		III Addl. Dist. & Sessions Judge, Vijayapur	3	3	0	0	0	0	0	6	-
		IV Addl. Dist. & Sessions Judge, Vijayapur	3	1	0	0	0	0	0	4	-
30	YADGIR	PrI.District & Sessions Court, Yadgir	5	0	0	0	0	0	0	5	-
<b>Total</b>			<b>5281</b>	<b>727</b>	<b>22</b>	<b>27</b>	<b>1</b>	<b>10</b>	<b>0</b>	<b>5992</b>	<b>7 months 13 days</b>

**Note :** On physical verification and as per CIS Statement in **Bidar District**, total Commercial files have been found 768 , therefore 9 cases have been disposed off to correct the figure.

**STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF AUGUST-2020.**

**ANNEXURE-A**

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING BALANCE	INSTITUTION FOR THE MONTH OF AUGUST		DISPOSAL FOR THE MONTH OF AUGUST				PENDENCY AS ON 01.09.2020	Average No. of days taken to decide the case
				FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	* DATA CLEARANCE		
1	High Court of Karnataka		48	4	0	1	0	0	0	51	2 months 4 days

**\*Note: Data Clearance column has been added, as per the statement received by the Board branch in Principal Bench High Court of Karnataka**

**DISTRICT JUDICIARY**

1	BENGALURU CITY	LXXXII Addl.City Civil and Sesiions Judge, Bengaluru City.	600	35	1199	7	0	0	0	1827	3 months 14 days
		LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.	661	21	1295	16	1	0	0	1960	7 months 1 day
		LII Addl. City Civil and Sessions Judge, Bengaluru City.	0	0	0	0	0	0	0	0	-
2	BAGALKOT	Prl.District & Sessions Court Bagalkot	52	9	0	0	0	0	0	61	-
3	BELAGAVI	Prl.District & Sessions Court, Belagavi	70	0	1	1	0	0	0	70	-
4	BALLARI	Prl. District and Sessions Judge, Ballari.	0	0	0	0	0	0	0	0	-
		IV Addl. District & Sessions Judge, (Commercial Court), BALLARI	395	8	58	5	0	0	0	456 (316 cases are EP cases)	1 years 10 month 4 days
5	BENGALURU RURAL	I Addl. District & Sessions Judge, Bengaluru Rural	145	0	0	0	0	0	0	145	-
6	BIDAR	Prl.District & Sessions Court, Bidar	768	1	0	0	0	0	0	769	26 days

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING BALANCE	INSTITUTION FOR THE MONTH OF AUGUST		DISPOSAL FOR THE MONTH OF AUGUST				PENDENCY AS ON 01.09.2020	Average No. of days taken to decide the case
				FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	* DATA CLEARANCE		
7	CHAMARAJANAGAR	Prl.District & Sessions Court, Chamarajanagara	4	0	0	0	0	0	0	4	-
8	CHIKKABALLAPURA	Prl. District and Sessions Judge, Chikkaballapura	0	0	0	0	0	0	0	0	-
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	78	2	0	0	0	0	0	80	-
10	CHITRADURGA	Prl.District & Sessions Court, Chitradurga	2	0	0	0	0	0	0	2	-
11	DAKSHINA KANNADA	I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	632	11	0	0	0	0	0	643	-
		IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	714	16	0	1	0	0	0	729	6 months 9 days
12	DAVANAGERE	Prl.District & Sessions Judge, Davangere	195	5	0	1	0	0	0	199	-
13	DHARWAD	Prl. District & Sessions Court, Commercial Court	230	4	2	0	0	0	0	236	-
14	GADAG	Addl. District & Sessions Court, Gadag	61	0	0	7	0	0	0	54	5 months 14 days
15	HASSAN	Prl.District & Sessions Judge, Hassan	740	73	0	0	0	0	0	813	-
16	HAVERI	Prl.District and Sessions Court Haveri	44	0	0	0	0	0	0	44	-
17	KALABURAGI	Prl District judge, Commercial Court Kalaburagi	35	0	0	0	0	0	0	35	-
18	KODAGU	I Addl. District & Sessions Judge	34	0	0	0	0	0	0	34	-
19	KOLAR	Prl.District & Sessions Judge, Kolar	74	1	0	1	0	0	0	74	7 years 5 months 20 days



SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING BALANCE	INSTITUTION FOR THE MONTH OF AUGUST		DISPOSAL FOR THE MONTH OF AUGUST				PENDENCY AS ON 01.09.2020	Average No. of days taken to decide the case
				FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	* DATA CLEARANCE		
26	TUMAKURU	II Addl.District & Sessions Court, Tumakuru	19	0	0	0	0	0	0	19	-
		VI Addl.District & Sessions Court, Tumakuru	22	0	0	0	0	0	0	22	-
27	UDUPI	Prl.District & Sessions Court	16	0	0	0	0	0	0	16	-
28	UTTARA KANNADA	Prl. District Court. Karwar	21	1	0	0	0	0	0	22	-
29	VIJAYAPURA	I Addl. Dist. & Sessions Judge, Vijayapur	5	0	0	0	0	0	0	5	-
		II Addl. Dist. & Sessions Judge, Vijayapur	6	0	0	0	0	0	0	6	-
		III Addl. Dist. & Sessions Judge, Vijayapur	6	0	0	0	0	0	0	6	-
		IV Addl. Dist. & Sessions Judge, Vijayapur	4	1	0	0	0	0	0	5	-
30	YADGIR	Prl.District & Sessions Court, Yadgir	5	1	0	0	0	0	0	6	-
<b>Total</b>			<b>5992</b>	<b>209</b>	<b>2560</b>	<b>41</b>	<b>1</b>	<b>1</b>	<b>0</b>	<b>8718</b>	<b>2 years 4 months 27 days</b>

**Statement showing the total decrees issued wherein recovery of Advocates' Fee has been decreed in case of favourable judgment in Commercial Courts**

Sl.No.	Month & Year	No. of cases in which Advocates' Fee recovered in favourable judgment		
		LXXXII Additional City Civil & Sessions Judge	LXXXIII Additional City Civil & Sessions Judge	IV Additional District & Sessions Judge (Commercial Court), Ballari
1	January-2019	0	0	0
2	February-2019	0	0	2
3	March-2019	1	0	2
4	April-2019	3	1	6
5	May-2019	0	0	0
6	June-2019	0	1	4
7	July-2019	1	0	8
8	August-2019	0	1	6
9	September-2019	3	0	11
10	October-2019	1	0	9
11	November-2019	0	2	20
12	December-2019	4	0	11
13	January-2020	0	1	7
14	February-2020	0	1	6
15	March-2020	0	1	7
16	April-2020	0	0	0
17	May-2020	0	0	0
18	June-2020	0	1	1
19	July-2020	1	0	2
20	August-2020	0	1	2
	<b>Total</b>	<b>14</b>	<b>10</b>	<b>104</b>